

Office of the
CHIEF JUDICIAL MAGISTRATE COURT, KARUR.
DATED:-05.09.2019.

ROC.NO. 33/2019/A1; DATED:- 05.09.2019

NOTIFICATION

The process of digitization of permanent case records in the Principal Seat of Madras High Court is under progress and the Government have accorded sanction of certain categories of posts on contract basis and have fixed the payment, payable to such officials as follows in G.O.(Ms.)No.264 Home (Cts-IV) Department; Dated:-30.05.2019.

Sl.No	Nature of work	Eligibility	Payment per month (in Rs.)
1)	Weeding out the immaterial parts of records	Officials who retired in the cadre of Assistant or equivalent cadre & above	Rs.20,000/-
2)	Sorting & arranging of case files Chronologically and Category wise	Officials who retired below the cadre of Assistant	Rs.15,000/-

As per the directions of the Hon'ble High Court, Madras in R.O.C.No.2272-D/2019/Digtz; Dated:-14.08.2019, the retired staff members in Judicial Department of Karur District who are residing at Chennai and who are willing to work under contract basis at the Principal Seat of High Court Madras are required to furnish their willingness to this Court on or before **12-09-2019**.

Sd/- B.C. Gopinath,
CHIEF JUDICIAL MAGISTRATE,
KARUR.